

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Assam</b>
2.	State Population as per census 2011	<b>3,11,69,272</b>
3.	No. of Districts in the State/UT	<b>33</b>
4.	Name and Designation of the Food Safety Commissioner	<b>Name:</b> Dr. Chandrima Baruah, IAS <b>Designation:</b> Secretary (Health & FW) Department & Commissioner of Food Safety
5.	Contact details & e-mail	<b>Address:</b> Block 'A', 1 <sup>st</sup> Floor, Assam Secretariat, Dispur, Guwahati-781006  <b>Tel:</b> <b>Fax:</b> <b>Email:</b> foodsafety.assam@gmail.com
6.	Name of Nodal Officer and contact details	<b>Name:</b> Sh. L.R. Nampui, <b>Address:</b> Designated Officer (HQ), Commissionerate of Food Safety, Assam C/o State Public Health Laboratory, Assam, Bamunimaidan, Guwahati-781021 <b>Tel:</b> <b>Fax:</b> <b>Email:</b> lr.nampui1010@gmail.com
7.	Number of DO	Full Time: 5 Part Time: Nil
8.	Number of AO	27
9.	Number of FSO	Full Time: Senior FSO-9 FSO- 25 Part Time: Nil
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Under process
13.	Food Business Units licensed till date	Online: 7629 Offline: 5506
14.	Food Business Units registered till date	Online: 4634 Offline: 3931
15.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	27
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Under process
17.	Whether District level Advisory Committee	Under process

	is re-constituted (DLAC)	
18.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
19.	Number of food samples collected	516
20.	Number of food samples analyzed	515
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	111
22.	Number of cases launched against FBOs	Adjudications- 14 Criminal Court- 7
23.	Details of Adjudications	No. of Cases disposed- 5
		No. of cases in which - 5 penalty is imposed
		Amount of Penalty raised- Rs. 77,000
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil